

### Pak Interference in Kashmir

\*424. SHRI CHANDRESH PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the European Community have asked Pakistan to stop interference in Kashmir;

(b) if so, the precise details in this regard; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). Yes, Sir. The European Community has both directly to Pakistan and in public urged the Government of Pakistan to take effective steps to prevent interference in Kashmir.

(c) The Government of India welcomes the understanding shown by the European Community of the facts. It is our hope that Pakistan will immediately take effective measures to stop all such interference in our internal affairs.

### Review of Increase in Visa Fee

\*425. SHRI R. SRIDHARAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government propose to review the recent increase in the visa fee for foreign tourists visiting India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) The visa fee for foreign tourists visiting India has been reviewed.

(b) The revised visa fee for foreign tourists effective from 12th December, 1991 is as follows:

- |      |   |
|------|---|
| i)   | Tourist visa valid for one month<br>..... Rs. 125/-   |
| ii)  | Tourist visa valid upto six months<br>..... Rs. 625/- |
| iii) | Tourist visa valid upto one year<br>..... Rs. 1300/-  |
| iv)  | Tourist visa valid upto 5-years<br>..... Rs. 2600/-   |

### Uniform pricing policy for Agricultural Commodities

\*426. SHRI M.G. REDDY:  
SHRI RAMA KRISHNA KON-  
ATHALA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government propose to bring about a uniform pricing policy for agricultural commodities in all States; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) and (b). The Government announces uniform support prices for the whole country for major agricultural commodities and organises purchase operations through public, cooperative agencies, etc. The Government decides on the uniform support price for various agricultural commodities taking into account the recommendations of the Commission for Agricultural Costs and Prices, the views of the State